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C.A.No. 6138 OF 2001

ITEM No.103

Court No. 10

SECTION XVIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 6138/2001

Mansoor Ahmed & Ors.

Petitioner (s)

VERSUS

State of J&K and Ors. Anr.  
(With Office Report)

Respondent (s)

With

CA 6139-6141/2001, Cont. Pet(C) 328-330/2000

Date : 28/01/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s) Dr. Krishan Singh Chauhan, Adv.

For Respondent (s) Mr. Amitesh Kumar Sen, Adv.  
Mr. L.R. Singh, Adv.  
Mr. Anis Suhrawardy, Adv.  
Mr. P.D. Sharma, Adv.  
Mr. M.A. Chinnasamy,

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....  
.SP2

Not for this week.

.SP1

Sushma

(Shelly Sen Gupta)  
Court Master